

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 282 of 2013

Dated : 21st February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation and Distribution
Corporation Ltd. & Anr. .Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji
Counsel for the Respondent(s): Mr. R. Yashod Vardhan, Sr. Adv.
Mr. S. Vallinayagam

Appeal No. 283 of 2013

**Tamil Nadu Generating & Distribution
Corporation Ltd. ... Appellant(s)
Versus
PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. R. Yashod Vardhan, Sr. Adv.
Mr. S. Vallinayagam
Counsel for the Respondent(s): Mr. Rahul Balaji

ORDER

We have heard Mr. Rahul Balaji Learned Counsel for the Appellant and Mr. R. Yashod Vardhan, Learned Senior Counsel for the Respondent in Appeal no. 282 of 2013.

Post the matter for making further submissions on **12.03.2014 at
Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**